

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 61 of 2025

In the matter of:

Narender Sirohi

....Applicant

Versus

State of Haryana & Ors.

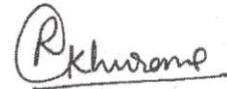
....Respondent

INDEX

Sr No.	PARTICULARS	PAGE NO.
1.	REPLY BY WAY OF AFFIDAVIT OF JITENDER JOSHI, JOINT COMMISSIONER, MUNICIPAL CORPORATION, FARIDABAD, ON BEHALF OF RESPONENT NO. 7 I.E. MUNICIPAL CORPORATION OF FARIDABAD	1 - 4

Date: 19.01.2026

Through



(Rahul Khurana, Advocate)
Counsel for Respondent No.4
Mobile No. 9811894060
e-mail: rkhuranalegal@gmail.com

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA No. 61 of 2025

In the matter of:

Narender Sirohi

....Applicant

Versus

State of Haryana & Ors.

....Respondent

REPLY BY WAY OF AFFIDAVIT OF JITENDER
JOSHI, JOINT COMMISSIONER, MUNICIPAL
CORPORATION, FARIDABAD, ON BEHALF OF
RESPONENT NO. 7 I.E. MUNICIPAL
CORPORATION OF FARIDABAD.

MOST RESPECTFULLY SHOWETH:

I, Jitender Joshi, HCS, Joint Commissioner, Municipal Corporation, Faridabad NIT Zone, do hereby solemnly affirm and declare as under:

1. That the answering deponent is well conversant with the facts of the case and is competent to file the present affidavit on behalf of the Commissioner, Municipal Corporation, Faridabad.

2. That in this original application, applicant has alleged that the Respondent no. 9 to 33 units situated in Village Saroorpur, Kureshipur, Madalpur, Karnera, Fatehpur Tagah, Nangla, Nekpur,



Ghazipur, Kheri Gujran and Bhankri of District Faridabad, Haryana are operating in violation of the environmental norms.

4. That answering respondent got the survey conducted through AE(Survey). It is to mention here that as per survey, it has been revealed that these units (Respondent No. 9 to 33) are stated to be situated in Village Saroorpur, Querishipur, Madalpur, Karnera, Fatehpur Taga, Naangla Nekpur, Ghazipur, Kheri Gujran and Bhankri of District Faridabad. Out of these 25 units named in OA, following 10 units fall within the jurisdiction of this Corporation and as per the latest status i.e., on 17.12.2025, 9 of these units were found to be closed (dismantled) and 1 of them was found in engaged in trading. The remaining units are found outside the Jurisdiction of the Corporation and action is to be taken by departments concerned. The details of the units falling within Municipal Corporation Faridabad jurisdiction are as below:



Details of Closed Units

- NEHA FORGINGS Through its owner Plot no. 2, Main Gaunchi Road, Near wine Shop Ballabgarh, Sohna Faridabad, Haryana
- ii) FALAK FORGING Through its owner Plot No. 2, Main Sohna Road, Near Sector 55 Ballabgarh, Faridabad Haryana

- iii) N.M Metal Udyog Through its owner Plot no 8, gali no. 4, near Shri Ram Dharam Kanta Nangla Gujran Faridabad, Haryana
- iv) I.S. Enterprises Through its owner Shed No 9 Ward no 9, Nangla Gujran Faridabad, Haryana
- v) IMRAN Enterprises UNIT 2 Through its owner Plot no. 47, Nangla Gujran, Faridabad, Haryana
- vi) ANZ ENTERPRISES Through its owner Plot no. 27, near Shri Ram Dharam Kanta Nangla Gujran, Faridabad, Haryana.
- vii) AYESHA ENTERPRISES Through its owner Plot no 26, Near Shri Ram Dharam Kanta Nangla Gujran, Faridabad, Haryana
- viii) Shiv Casting Through its owner Plot No 66, Sohna Road, Saroorpur Industrial Area, Ballabgarh, Faridabad, Haryana
- ix) New Nitin Casting Through its owner Plot No 66, Sohna Road Saroorpur Industrial Area, Ballabgarh, Faridabad, Haryana.

Engaged in Trading:

MANIDHARI METAL UDYOG Through its owner Plot No. 6, Nangla Gujran, Sohna Road Sarurpur, Ballabgarh, Faridabad Haryana (engaged in trading)

5. That answering respondent has already apprised the HSPCB with the status as mentioned in above para no.4 of present reply. It is undertaken to provide requisite support to the Haryana State Pollution Control Board for compliance of the directions passed by this Hon'ble Tribunal.



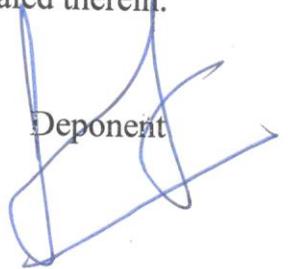
A handwritten signature in blue ink, consisting of a stylized, cursive script.

Present reply is being submitted for consideration of this Hon'ble Tribunal.

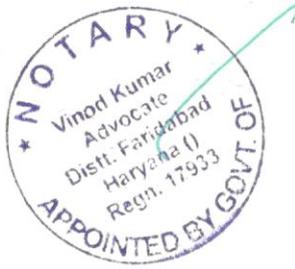
Deponent


VERIFICATION

Verified at Faridabad on day of January, 2026 that the contents of above reply are true and correct to the best of my knowledge and on the basis of information derived from the official record which I believe to be true and no material fact has been concealed therein.

Deponent


I, _____ Deponent and He/She
Signed in t. His/Her Thumbs
Impression in My Presence



• ATTESTED AS IDENTIFIED

Notary Faridabad (Haryana)
19 JAN 2026